

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 131 & 132 of 2014 in
DFR No. 397 of 2014

Dated : 26th March, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

U.P. Power Transmission Corpn. Ltd. & Anr. ... Appellant(s)

Versus

M/s Noida Power Co. Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Ms. Pankhuri Bhardwaj for
Ms. Sangeeta Mandal

ORDER

At the request of the learned counsel for the Applicant, post the
matter on 27.03.2014.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/js